

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

10. C.P.(IB)-2304(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.07.2021**

NAME OF THE PARTIES: Risa International Ltd  
V/s  
Jetspeed Tradecom Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None appeared for the petitioner and the petitioner did not file service affidavit as directed by this Tribunal vide its order dated 25.02.2021. The conduct of the petitioner shows that the petitioner is not interested in prosecuting the matter. Hence, the above matter is dismissed for non-prosecution.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)